

**Item No.25:-**

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

(Through Video Conference)

**Original Application No.69 of 2024(SZ)**

[Earlier O.A. No. 759 of 2023(PB)LP]

**IN THE MATTER OF:**

Bonigi Rangaiah.

...Applicant(s)

*Versus*

Central Pollution Control Board and Ors.

...Respondent(s)

Date of hearing: 13.08.2024.



**CORAM:**

**HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER**

**HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER**

For Applicant(s): None.

For Respondent(s): Ms. N. Nathami for R1.  
Mrs. Madhuri Donti Reddy for R2 & R3.

## ORDER

1. Today, there is no representation for the applicant.
2. The Joint Committee has filed its report. It is stated that the reply filed by the CPCB (Respondent No.1) is returned due to certain defects.
3. The learned counsel appearing for the APPCB seeks time to file the further action taken report.
4. Post the matter on **20.09.2024**.



Sd/-

**Smt. Justice Pushpa Sathyanarayana, JM**

Sd/-

**Dr. Satyagopal Korlapati, EM**

O.A. No.69/2024(SZ)  
13<sup>th</sup> August, 2024. Mn.